

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 174 of 2014

Dated : 13th August, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**NTPC Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Ms. Anushree Bardhan

Counsel for the Respondent (s) : Mr. R.B. Singh for R-7
Mr. Pradeep Misra &
Mr. Suraj Singh for R-2 to R-5.

ORDER

At the request of learned counsel for the appellant, post this Appeal for hearing on **2nd September, 2015.**

In the meantime, the parties are directed to file their respective written submissions after exchanging copy thereof to the other sides.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

hj/rkt

